

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 302 of 2016 &
IA No. 628 of 2016**

Dated: 16th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Union of India through Southern Railway ...Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Proxy counsel

Counsel for the Respondent(s) : Mr. S. Vallinayagam

ORDER

It is stated that there is bereavement in the family of counsel appearing for the Appellant.

List the matter on **06.02.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**